## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 93/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

M/s. Kadamb Construction Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No. NAME

DESIGNATION

1. ANTE KOMAN MADAN Andhin him

## **Orders**

## CP. No. 64,86,87,89,90,91,93,97 to 99/219/CLB/MB/MAH/2013

Petitioner is present. There is no representation on the respondent's side. Since the matter has come first time before the bench, the matter is posted on 20.10.2016. The petitioner is directed to inform the date of next hearing to the respondents.

sd/-

(M.K.Shrawat)

Member (J)

sd/-

(V.Nallasenapathy) Member(T)

Dated 2<sup>nd</sup> September, 2016